

RAJASTHAN HIGH COURT, JODHPUR

No: 04/S.O./2018/

Date: 04.05.2018

PARTIAL MODIFICATION IN "RAJASTHAN HIGH COURT 'POOL CAR' INSTRUCTIONS 2017"

In partial modification of the "Rajasthan High Court 'Pool Car' Instructions 2017" issued vide order No.11/S.O./2017 dated 18.04.2017, the definition of "Judge" in Instruction No.2(f) shall be substituted by the following definition:

"2. Definitions:-

(f) 'Judge' means sitting Hon'ble Judges of Rajasthan High Court as well as sitting Hon'ble Judges of Rajasthan High Court, who have been transferred to other High Courts"

BY ORDER


REGISTRAR GENERAL

No.SDR(P)/RHC/JDH/2018/3153

Dated: 04.05.2018

Copy to the following for information & necessary action:-

01. The Registrar(Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/O.S.D. (F & I)/Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/Bench Jaipur.
02. The Registrar (Administration), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench.
03. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
04. All Sr. Dy. Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
05. All Dy. Registrar, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
06. Private Secretaries to all the Hon'ble Judges, Rajasthan High Court, Jodhpur/Jaipur.
07. All Assistant Registrar, Rajasthan High Court, Jodhpur/Bench Jaipur.
08. Senior Librarian, Rajasthan High Court, Jodhpur/Bench Jaipur.
09. Technical Director, NIC, Rajasthan High Court Bench, Jaipur.
10. Senior System Analyst, NIC, Rajasthan High Court, Jodhpur.
11. A.O.J., General Section/Protocol Cell, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.


REGISTRAR GENERAL

NOTE SHEET

03.05.2018

01. It is submitted that Hon'ble Sitting Judges of the Rajasthan High Court, who have been transferred to other High Courts, demand a pool car during their visit to home State.

02. In this context, it is further submitted that as per the "**Rajasthan High Court 'Pool Car' Instructions 2017**", (Flag 'A'), pool car facility on fuel basis is permissible only for Sitting Judges of this Hon'ble Court. Such facility is not permissible to the Hon'ble Sitting Judges of Rajasthan High Court, who have been transferred to other High Courts.

03. Therefore, kind orders are solicited as to whether the pool car facility on fuel basis is to be provided to Hon'ble Sitting Judges, who have been transferred to other High Courts, subject to availability of pool car as per the terms & conditions of "Rajasthan High Court 'Pool Car' Instructions 2017" and accordingly, the definition of "Judge" in Instruction No.2(f) of the "Rajasthan High Court 'Pool Car' Instructions 2017", i.e. "Judge means sitting Hon'ble Judge of the Rajasthan High Court", may be substituted by the following definition:

"2. Definitions:-

(f) 'Judge' means sitting Hon'ble Judges of Rajasthan High Court as well as sitting Hon'ble Judges of Rajasthan High Court, who have been transferred to other High Courts".

Submitted.


(Jai Kishan Rankawat)
Sr. Dy. Registrar(Protocol)

04. Registrar (Admn.):

Submitted for kind perusal & orders
3.5.2018

05. Registrar General:

Submitted for kind perusal, consideration & orders.
3.5.18

06. Hon'ble Chairman of the Committee:

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07. Hon'ble the Chief Justice Sb:

T. V. Vardhaja